

**Government of India
Ministry of Finance
Department of Revenue**

**LOK SABHA
UNSTARRED QUESTION NO. 4984
TO BE ANSWERED ON FRIDAY, DECEMBER 16 2016
AGRAHAYANA 25, 1938 (SAKA)**

REVENUE COLLECTION

4984: ADV, CHINTAMAN NAVASHA WANAGA:

Will the Minister of FINANCE be pleased to state:

- (a) whether local bodies viz. Municipal Corporation, Municipal Council and other Government institutions collected lot of cash revenue through tax collection because of currency demonetisation; and
- (b) if so, the details thereof?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SANTOSH KUMAR GANGWAR)**

(a) & (b): Direct Taxes are collected by the authorized banks through various modes including cash, cheque and e-payment/net banking. It is not ascertainable as to what part of the tax revenue collected can be attributed to currency demonetisation.

Further, the payment of Indirect Taxes has not been authorized by cash after demonetization of high value currency notes.

No such data is maintained centrally.
